

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 190 of 2011 & 162, 163 of 2012

Dated : 15th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Torrent Power Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): **Ms. Deepa Chawan**
Mr. Hardik Luthra

Counsel for the Respondent(s): **Mr. M.G. Ramachandran**
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.1

ORDER

The learned counsel for the Appellant in Appeal No. 190 of 2011 has argued the matter for some time.

Post the matter for further submissions on **21.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs